

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 571 of 2020

IN THE MATTER OF:

Shailesh Chawla & Anr.

...Appellant

Versus

Vinod Kumar Mahajan & Ors.

...Respondents

Present:-

For Appellant: Mr. Kamal Sehgal, Advocate

For Respondent: Mr. Vinod Kumar Mahajan, Advocate.

WITH

Company Appeal (AT) (Ins) No. 572 of 2020

IN THE MATTER OF:

Om Prakash Khurana & Ors.

...Appellant

Versus

Vinod Kumar Mahajan & Ors.

...Respondents

Present: -

For Appellant: Mr. Kamal Sehgal, Advocate

For Respondent: Mr. Vinod Kumar Mahajan, Advocate.

O R D E R

(Virtual Mode)

13.07.2020 Learned counsel for the Appellants submits that they could not comply the order dated 26.06.2020 as the registry of this Appellate Tribunal was closed since 26.06.2020. He requests further one week time for filing the Circular in the Form of Application. Prayer is allowed.

Cont.....

Let these matters be fixed on **22nd July, 2020.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[V.P. Singh]
Member (Technical)**

R.N./nn.

Company Appeal (AT) (Ins) No. 571 & 572 of 2020